

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2135
TO BE ANSWERED ON 10.03.2016

DISABLED UNDER RURAL SCHEMES

2135. SHRI OM BIRLA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of differently abled persons who have been benefitted under MGNREGA, National Rural Livelihoods Mission and Deen Dayal Upadhyaya Grameen Kaushalya Yojana during the last three years and the current year, State/UT-wise;
- (b) the details of the number of such persons who received housing under Indira Awaas Yojana during the said period and the current year, State/UT-wise;
- (c) the details of funds allocated, released and utilized for construction of houses for differently abled persons during the said period and the current year, State/UT-wise;
- (d) whether the stipulated 3% of funds were utilized for construction of houses for such persons, if so, the details thereof; and
- (e) if not, the reasons therefor and the steps taken/being taken for optimum utilization of such funds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): The State/UT-wise details of differently abled persons who have been benefitted under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission (NRLM) and DeenDayalUpadhyayaGrameenKaushalyaYojana(DDU-GKY) during the last three years and the current year are given at Annex-I.

(b): A statement indicating number of houses sanctioned to differently abled persons under Indira Awaas Yojana (IAY) in the last three years and current year is given at Annex-II.

(c) to (e): As per IAY programme guidelines, 3% of total beneficiaries should be from amongst the persons with disabilities. The State Governments are to report sanction of houses to differently abled persons regularly on IAY-MIS (AWAASSoft). The funds are neither earmarked nor released separately for the people with disabilities. Therefore, separate information is not captured through the MIS.

Annex-I

Annex-I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 2135 due for reply on 10.03.2016

State/UT-wise number of disabled beneficiary under MGNREGA during the last three years and current year

Sl No	State/UT	2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	133094	145674	74857	72218
2	ARUNACHAL PRADESH	64	71	69	79
3	ASSAM	2245	2385	1460	3236
4	BIHAR	5091	4567	2436	2409
5	CHHATTISGARH	25948	24368	15136	19063
6	GUJARAT	16175	11464	8000	6119
7	HARYANA	297	357	238	183
8	HIMACHAL PRADESH	1725	1656	1236	1100
9	JAMMU AND KASHMIR	6469	6655	1831	3865
10	JHARKHAND	6360	4964	5458	4925
11	KARNATAKA	6485	7801	5263	3972
12	KERALA	1633	1741	1756	1875
13	MADHYA PRADESH	10775	31872	38414	40442
14	MAHARASHTRA	23350	18232	19304	16471
15	MANIPUR	666	958	890	844
16	MEGHALAYA	218	260	236	213
17	MIZORAM	77	91	108	116
18	NAGALAND	89	102	108	125
19	ODISHA	4033	3587	3257	4391
20	PUNJAB	193	554	408	666
21	RAJASTHAN	3211	3122	3905	6192
22	SIKKIM	85	112	97	126
23	TAMIL NADU	75699	80451	66028	61800
24	TELANGANA			61420	58943
25	TRIPURA	13510	12897	12731	10469
26	UTTAR PRADESH	10954	11414	9099	10844
27	UTTARAKHAND	447	467	710	736
28	WEST BENGAL	106274	110579	79392	80153
29	ANDAMAN AND NICOBAR	47	58	44	11
30	GOA	0	1	2	2
31	LAKSHADWEEP	14	4	10	3
32	PUDUCHERRY	79	31	61	28
Total		455307	486495	413964	411619

* As on 29/02/2016

**Annex - I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 2135 due
for reply on 10.03.2016**

State/UT-wise coverage of disabled households under NRLM

SI No	State/UT	Upto March 2014	During 2014- 15	During 2015- 16
1	ANDHRA PRADESH	68397	43496	0
2	ASSAM	126	44	25
3	BIHAR	228	1653	269
4	CHHATTISGARH	4	945	2196
5	GUJARAT	218	6	41
6	JHARKHAND	22	259	489
7	KARNATAKA	132	644	654
8	KERALA	0	86	2
9	MADHYA PRADESH	561	538	344
10	MAHARASHTRA	817	3369	3150
11	ODISHA	12319	1499	177
12	RAJASTHAN	865	196	2204
13	TAMIL NADU	25519	22792	10080
14	TELANGANA	45072	32702	0
15	UTTAR PRADESH	0	252	10553
16	WEST BENGAL	498	262	45
17	HARYANA	1	177	83
18	HIMACHAL PRADESH	0	0	1
19	JAMMU AND KASHMIR	0	20	2
20	PUNJAB	131	17	2
21	UTTARAKHAND	0	0	0
22	ARUNACHAL PRADESH	0	0	0
23	MANIPUR	0	0	0
24	MEGHALAYA	0	6	14
25	MIZORAM	8	24	0
26	NAGALAND	0	0	0
27	SIKKIM	0	0	0
28	TRIPURA	0	0	0
29	GOA	0	0	0
30	PONDICHERRY	0	0	0
TOTAL		154918	108987	30331

Annex - I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 2135 due for reply on 10.03.2016

State/UT-wise number of disabled person trained and placed under DDU-GKY during the last three years and current year

SI No	State	2012-13		2013-14		2014-15		2015-16 (till Jan)	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	-	-	-	-	-	-	-	-
2	Assam	-	-	-	-	0	0	3	1
3	Bihar	-	-	-	-	14	8	34	20
4	Chhattisgarh	0	0	0	0	0	0	24	5
5	Gujarat	-	-	-	-	44	0	101	50
6	Haryana	-	-	-	-	3	0	8	5
7	Jharkhand	-	-	-	-	1	1	16	1
8	Karnataka	-	-	-	-	2	0	236	220
9	Kerala	-	-	-	-	0	0	6	2
10	Madhya Pradesh	0	0	0	0	4	0	20	7
11	Odisha	0	0	0	0	78	54	65	25
12	Punjab	-	-	-	-	0	0	0	0
13	Rajasthan	-	-	-	-	0	0	67	21
14	Sikkim	-	-	-	-	0	0	0	0
15	Tamil Nadu	-	-	-	-	267	49	159	0
16	Telangana	216	158	54	39	1	0	2	2
17	Tripura	0	0	0	0	-	-	1	0
18	Uttar Pradesh	0	0	0	0	11	0	6	3
19	West Bengal	-	-	-	-	0	0	0	0
20	Jammu & Kashmir (Himayat)	10	10	10	10	20	19	12	11
Total		226	168	64	49	445	131	760	373

Annex-II

Annex - II referred to in reply to part (b) of Lok Sabha Unstarred Q. No. 2135 due for reply on 10.03.2016

State/UT-wise number of houses sanctioned to differently abled person under IAY during the last three years and current year

SI No	State/UT	2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	NR	NR	NR	NR
2	ARUNACHAL PRADESH	NR	NR	NR	NR
3	ASSAM	919	1878	645	200
4	BIHAR	4867	9640	6363	3404
5	CHHATTISGARH	200	101	294	192
6	GOA	NR	9	2	1
7	GUJARAT	1934	1076	579	159
8	HARYANA	84	51	330	18
9	HIMACHAL PRADESH	119	73	14	4
10	JAMMU AND KASHMIR	14	52	4	NR
11	JHARKHAND	4022	2582	338	489
12	KARNATAKA	5615	2638	2804	2422
13	KERALA	733	728	1083	611
14	MADHYA PRADESH	2309	2594	815	218
15	MAHARASHTRA	582	579	2391	145
16	MANIPUR	1	18	13	4
17	MEGHALAYA	155	302	429	450
18	MIZORAM	10	10	1	3
19	NAGALAND	NR	73	6	2
20	ODISHA	2379	2137	2029	595
21	PUNJAB	NR	NR	2	NR
22	RAJASTHAN	105	72	2019	79
23	SIKKIM	NR	NR	73	NR
24	TAMIL NADU	2224	2064	1651	173
25	TELANGANA	NA	NA	NR	NR
26	TRIPURA	57	648	164	26
27	UTTAR PRADESH	3005	1214	5827	1196
28	UTTARAKHAND	93	1261	4646	266
29	WEST BENGAL	368	3639	14025	600
30	ANDAMAN AND NICOBAR	NR	NR	NR	NR
31	DADRA & NAGAR HAVELI	NR	NR	NR	NR
32	DAMAN & DIU	NR	NR	NR	NR
33	LAKSHADWEEP	NR	NR	NR	NR
34	PUDUCHERRY	NR	NR	NR	NR
Total		29795	33439	46547	11257

As reported by States on IAY-MIS (NR:Not reported; NA: Not applicable)

* Figures for FY 2015-16 have been reported by States as on 07.03.2016

